## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1234 ANSWERED ON:01.12.2014 AMENDMENT OF APPRENTICESHIP ACT Kumar Dr. Arun;Meghwal Shri Arjun Ram

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to amend the Apprenticeship Act, 1961 in order to include private sector as well for better skill of our trainees, technicians and their employment;
- (b) if so, the details thereof and salient features of the proposed amendments;
- (c) whether manufacturing sector is likely to be affected by the amendment;
- (d) if so, the details in this regard; and
- (e) whether there is also a proposal to amend some of the laws for skill development and vocational training and if so, the details thereof?

## **Answer**

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a)to (d): Yes Madam. To further amend the Apprentices Act, 1961, the Apprentices (Amendment) Bill, 2014 has been passed by Lok Sabha on 14th August, 2014 and by Rajya Sabha on 26th November, 2014. The Bill aims to make the framework conducive to expansion of apprenticeship opportunities and bring transparency in its implementation.

(e): There is no such proposal.